

तत्काल टिकट की बुकिंग में हेराफेरी

†*341. श्री जय प्रकाश: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान इस ओर आकृष्ट किया गया है कि रेलवे में 'तत्काल' के अंतर्गत टिकटों की बुकिंग में हेराफेरी हो रही है और वास्तव में यात्रा करने वाले लोगों को इसका लाभ नहीं मिल रहा है;

(ख) क्या इसे देखते हुए सरकार 'तत्काल स्कीम' के अंतर्गत रेलवे टिकटों की बिक्री में खामियों को दूर करने हेतु कोई कदम उठा रही है; और

(ग) यदि हां, तो तत्संबंधी ब्यौसा क्या है?

रेल मंत्रालय में राज्य मंत्री (श्री के.एच. मुनियप्पा): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) एडवांस आरक्षण प्रणाली की कार्य प्रणाली और भारतीय रेलवे की तत्काल आरक्षण योजना के अंतर्गत टिकट बुक करने के संबंध में कुछ रिपोर्ट नोटिस में आई हैं।

(ख) और (ग) तत्काल योजना के दुरुपयोग की संभावना को कम करने के दृष्टिकोण से निम्नलिखित कदम उठाए गए हैं:—

- (i) भारतीय रेल खानपान एवं पर्यटन निगम (भा.रे.खा.प.नि.) के ट्रेवल एजेंटों/वेब-सर्विस एजेंटों/वेब एजेंटों के द्वारा ई-टिकट के माध्यम से सभी दिन तत्काल बुकिंग और आरक्षण खुलने के दिन सामान्य बुकिंग को 08.00 बजे और 09.00 बजे के बीच बंद कर दिया गया है।
- (ii) यात्रा के दौरान तत्काल टिकट पर बुक यात्रियों में से किसी एक यात्री द्वारा निर्धारित पहचान पत्रों में से किसी एक (मूल प्रति) को प्रस्तुत करना अनिवार्य बना दिया गया है।
- (iii) इस आशय के भी निर्देश जारी किये गए हैं कि वरिष्ठ मंडल वाणिज्य प्रबंधक/मंडल वाणिज्य प्रबंधक आरक्षण कार्यालयों का नियमित रूप से निरीक्षण करें और यात्री आरक्षण प्रणाली कार्यालय का खुलने के समय व्यक्तिगत रूप से निरीक्षण करें और दलालों की गतिविधियों को रोकने के लिए तुरन्त कदम उठाएं।

इसके अलावा, तत्काल योजना में निम्नलिखित दो सुरक्षा बचाव उपाय पहले से ही मौजूद हैं:—

- (i) धन वापसी के दुरुपयोग की संभावना को कम करने के लिए तत्काल धन वापसी नियम को कठोर बनाया गया है।
- (ii) इस योजना के अंतर्गत नाम बदलने की सुविधा उपलब्ध नहीं है।

Bungling in Tatkal ticket bookings

†*341. SHRI JAI PRAKASH: Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government has been drawn towards bungling in the booking of Tatkal tickets of Railways and actual passengers not getting its benefits;

†Original notice of the question was received in Hindi.

(b) whether, in the light of this, Government is taking any steps to remove the drawbacks in the sale of railway tickets under Tatkal Scheme; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) Some reports relating to the functioning of Advance Reservation System and booking of tickets under Tatkal reservation Scheme of Indian Railways have come to notice.

(b) and (c) With a view to reduce the scope for misuse of Tatkal scheme, the following steps have been taken:—

- (i) Access to Tatkal booking on all days and normal booking on the opening day of reservation through e-tickets by the Travel Agents/Web-service agents/Web Agents of Indian Railway Catering and Tourism Corporation (IRCTC), has been disabled between 08.00 hours and 09.00 hours.
- (ii) It has been made mandatory to produce any one of the prescribed identity cards (in original) during the journey by any one of the passengers booked on a Tatkal ticket.
- (iii) Instructions have also been issued that Senior Divisional Commercial Managers/Divisional Commercial Managers should conduct regular inspections of Reservation offices and also personally inspect Passenger Reservation System (PRS) offices during the opening hours and take immediate steps to check the touting activities

In addition, the following two safeguards are already existing in Tatkal Scheme:—

- (i) Tatkal Refund Rules are stringent to reduce chances of its misuse.
- (ii) Change of name facility is not available under the Scheme.

श्री जय प्रकाश: सभापति महोदय, माननीय मंत्री जी ने जो उत्तर दिया है, वह एकदम स्टीरियोटाइप उत्तर है। उन्होंने कोई संतोषजनक उत्तर नहीं दिया है। सभापति महोदय, “तत्काल आरक्षण योजना” उन यात्रियों के लिए शुरू की गयी थी, जिनको अल्पकाल में यात्रा करनी होती थी। ऐसे यात्रियों से कुछ निर्धारित धनराशि लेकर उनको टिकट की जाती थी। अभी सीएजी ने यह खुलासा किया है कि शुरू से ही इस योजना में..

श्री सभापति: आप सवाल पूछिए।

श्री जय प्रकाश: मान्यवर, कोई उत्तर ही नहीं आया है, इसलिए मुझे बताना पड़ रहा है। अभी सीएजी ने जो रिपोर्ट दी है, उसमें उसने बहुत ज्यादा हेराफेरी का खुलासा किया है। उसमें यह कहा गया है कि रेलवे के

अधिकारी और कर्मचारी एजेंटों से मिल कर यह कर रहे हैं, जिस पर काफी गम्भीर शिकायतें सीएजी ने अपनी रिपोर्ट में सरकार को दी हैं। सरकार ने भी यह माना है कि उसके पास यह रिपोर्ट आयी है।

श्री सभापति: देखिए, आपका सवाल चार लाइन का है, आप दस लाइन का भाषण नहीं दे सकते।

श्री जय प्रकाश: सर, जो शिकायतें हैं, उनके बारे में तो बताने दीजिए।...(व्यवधान)... सभापति महोदय, सीएजी ने यह भी कहा है कि जो इलैक्ट्रॉनिक डेटा है, उसको मिलीभगत करके पीआरएस सिस्टम में पहले से ही डाल दिया जाता है और तत्काल आरक्षण के लिए टिकट काउंटर की खिड़की जो आठ बजे खुलती है, वह तत्काल ही बन्द कर दी जाती है। इस तरह से बहुत बड़ी हेराफेरी चल रही है। मैं माननीय मंत्री जी से यह पूछना चाहता हूँ कि इसमें जो अधिकारी, कर्मचारी और दलाल अभी तक संलिप्त हैं, उनमें से कितने पकड़े गये हैं? क्या किसी अधिकारी या कर्मचारी के खिलाफ कोई कार्यवाही की गयी है?

SHRI K.H. MUNIAPPA: Mr. Chairman, Sir, the observations made by the CAG in its Report have been carefully considered by the Ministry. In 1997, the orders were issued for issue of Tatkal Tickets. Thereafter, seeing the activities of touts between 2004 and 2011, we have given some clear directions to control it. Firstly, Tatkal Ticket booking is opened only two days' before the journey. But, between 08.00 hours and 09.00 hours, the Web agents are not allowed to buy it. So, between 08.00 hours and 09.00 hours, all the passengers who are interested to purchase the Tatkal Tickets can buy it directly through internet.

After nine a.m. (these nine hours), agents can also avail the facility. There is a restriction on passengers every month. In a day they cannot purchase more than two tickets between 8.00 hours to 9.00 hours and in a month they cannot purchase more than ten tickets. The restriction is imposed on the agents on the same PNR. The other point, Sir, is that 25 per cent refund has to be given on the Tatkal tickets before 24 hours. It is for the cancellation. After the 24 hours limit, there is no refund at all for the Tatkal tickets. These are the clear-cut instructions and these are followed strictly. Based on the Report, we have made all the...*(Interruptions)*...

श्री जय प्रकाश: माननीय सभापति जी...(व्यवधान)...

श्री सभापति: सुन लीजिए, जवाब सुन लीजिए।...(व्यवधान)...

श्री जय प्रकाश: सर, हम ने पूछा है कि अभी तक कितने लोगों के खिलाफ कार्यवाही हुई है ...*(व्यवधान)*...

श्री सभापति: प्लीज बैठ जाइए।

श्री गंगा चरण: जो सवाल पूछा है, उस का उत्तर तो दीजिए।

SHRI K.H. MUNIAPPA: Sir, I will give the details. For Tatkal tickets we have identified eight parameters. ...*(Interruptions)*...

श्री जय प्रकाश: सभापति जी...

श्री सभापति: आप को जवाब दे रहे हैं। बैठ जाइए...(व्यवधान)... एक मिनट मंत्री जी जवाब दे रहे हैं।

SHRI DINESH TRIVEDI: Sir, I will give you the details. आप सुन लीजिए
भईया.....(Interruptions)... I am giving you the details.

श्री ब्रजेश पाठक: सवाल यह पूछा है कि कुल कितने लोगों के खिलाफ कार्यवाही की
गयी?... (व्यवधान)...

श्री सभापति: बता रहे हैं, जरा सा सब्र कीजिए।

श्री ब्रजेश पाठक: सर, इतिहास से मतलब नहीं है, हमें बताएं कि कुल कितने लोगों के खिलाफ कार्यवाही
की गयी?... (व्यवधान)...

श्री दिनेश त्रिवेदी: बता रहे हैं, नंबर बता रहे हैं। Sir, I will give you specific details. I appreciate the
sentiments of the hon. Members. Sir, FIR has been lodged with Cyber Crime Police in Mumbai
dated 12.5.2011 against Mr. Kalpesh Kirtilal Shah of Mumbai, and dated 13.5.2011 against Shri
S.K. Jain of Softvalley for running automation software on IRCTC. Sir, I have a long list. If you
want I can give you the long list.

MR. CHAIRMAN: You just give the numbers.

श्री ब्रजेश पाठक: कार्यवाही कितने लोगों के खिलाफ की गयी?... (व्यवधान)...

SHRI DINESH TRIVEDI: I will give you a long list. ... (Interruptions)... I will tell you now.
... (Interruptions)... I am talking about the principal ones. ... (Interruptions)... Sir, Tatkal facility
was started in 1997 and as the hon. Member has rightly said... (Interruptions)...

श्री गंगा चरण: तत्काल के संबंध में की गयी कार्यवाही बताएं... (व्यवधान)...

श्री सभापति: सेकंड सप्लीमेंटरी। Just give the numbers. ... (Interruptions)...

SHRI DINESH TRIVEDI: In 2007-08, the number of checks conducted in mass contact
areas is 14,454, number of staff against whom action is taken for irregularity is 6,386, in 2008-09,
number of checks conducted is 14,190, staff against whom action is taken for irregularity is 3777,
in 2009-10, number of checks conducted is 13,010, number of people against whom action is
taken as far as staff is concerned, is 3821, for 2010-11, the number is ... (Interruptions)...
Should I carry on, Sir? ... (Interruptions)...

MR. CHAIRMAN: Just give the data. That is all. ... (Interruptions)... The second
supplementary please. ... (Interruptions)...

श्री ब्रजेश पाठक: कितने लोगों के खिलाफ कार्यवाही हुई, इस की संख्या बताएं?... (व्यवधान)...

SHRI DINESH TRIVEDI: Sir, wherever such a crime takes place, one has to register an FIR
with the local police. The law and order, as you will very well understand, the Railways cannot do
directly because that will also become an irregularity. I can assure this House, through you, Sir,
that we are aware of it and a lot of reforms are taking place. ... (Interruptions)... I am personally

looking after it. ...*(Interruptions)*... I would like to have suggestions from the House as well. ...*(Interruptions)*... We would like to pursue the reforms with the support of the House, Sir. ...*(Interruptions)*...

MR. CHAIRMAN: Second supplementary please. ...*(Interruptions)*... You have taken ten minutes for one supplementary.

श्री जय प्रकाश: सभापति महोदय, दूसरा सप्लीमेंटरी है...*(व्यवधान)*...

श्री सतीश चन्द्र मिश्रा: सर, यह बहुत गंभीर मामला है। इस में 10 मिनट लगे, 15 मिनट लगे...*(व्यवधान)*... यह इतना बड़ा घपला बता रहे हैं जिस में लाखों आदमी involve हैं...*(व्यवधान)*...

श्री जय प्रकाश: सभापति महोदय, रेलवे विभाग का अपना एक सतर्कता विभाग भी है और जो हेराफेरी होती है, या तो सतर्कता विभाग इतना कमजोर है कि यह उसकी जानकारी में नहीं आती या फिर सतर्कता विभाग की भी उसमें संलिप्तता प्रतीत होती है। कृपया माननीय मंत्री जी यह बताने की कृपा करें कि क्या सतर्कता विभाग के अधिकारियों और कर्मचारियों की भी संलिप्तता उसमें पाई गई है, यदि हां तो, क्या अब तक उनके खिलाफ कोई कार्यवाही की गई है?

SHRI DINESH TRIVEDI: Sir, wherever we have found, we found that it is done with the connivance of the booking staff. Normally, Sir, in these cases what happens it is the booking staff only which can connive and today Tatkal is also booked through internet. Earlier what used to happen is, that this booking starts through internet, specially by the agents. हम आपसे सहमत हैं, As soon as the window would open, the agent would book the entire thing. To get rid of that, we have ensured that the agents cannot book between eight to nine. That is the first golden hour in which almost more than 50 per cent of the seats are booked. So, we have restricted the agents for booking between the first hour which is eight to nine.

श्री नरेश चन्द्र अग्रवाल: सभापति जी, मैं एक सवाल पूछना चाहता हूँ, यह बहुत महत्वपूर्ण सवाल है।

MR. CHAIRMAN: No, no, Nareshji, it is not your turn.

SHRI PRASANTA CHATTERJEE: Sir, the entire Railway finances is in a very difficult situation. Sir, while the Gross Traffic Receipts fell short by two per cent, *i.e.* Rs. 2039 crores, the total working expenditure over-shot the provisions by 8 per cent, *i.e.* by Rs. 5249 crores during 2008 and 2009. Sir, the earning of 2010 and 2011 fell short of the Revised Estimate. Sir, very recently CAG, I quote from the Report, that "IR may review, alongwith others, all the capital works in progress and suggested to abandon such projects where progress is minimum or have road connectivity." They have suggested. We know that the Minister is in a very difficult condition. How is the Railway Ministry planning to overcome the present crisis? In view of all these findings....

MR. CHAIRMAN: Is this relating to the question?

SHRI PRASANTA CHATTERJEE: Definitely, it is linked with Railway finances.

SHRI DINESH TRIVEDI: The question is on tatkal. If the hon. Member wants to put a question on tatkal I can answer that.

MR. CHAIRMAN: No, no, the question is on Tatkal booking.

SHRI PRASANTA CHATTERJEE: Sir, it is including the passenger traffic. Sir...

MR. CHAIRMAN: No, I am sorry. Please read the question. The question is very specific.

SHRI PRASANTA CHATTERJEE: This is relating to the earnings through tatkal of the passenger Railway services. I am raising a question based on the CAG Report placed here...

MR. CHAIRMAN: We are not discussing the CAG Report here.

SHRI PRASANTA CHATTERJEE: Sir, you protect us.

MR. CHAIRMAN: Please come back to the question.

SHRI PRASANTA CHATTERJEE: No, no, Sir, I am sorry that I cannot put my question through you. This is very much related in a broader way, in the interest of the entire nation. Indian Railway is the entire nation's interest and the CAG has remarked.

MR. CHAIRMAN: The point is, the time is very limited. The supplementaries have to focus on the question and the answer given. It cannot go beyond that, no matter how important the subject maybe. Nobody is disputing your question. Shri Upendra Kushwaha.

श्री सभापति: उपेन्द्र कुशवाहा जी, आप सवाल पूछिए।

श्री उपेन्द्र कुशवाहा: सर, मेरा सवाल इसी में आ गया है।

श्री मोती लाल वोरा: माननीय सभापति जी, मैं मंत्री जी से यह निवेदन करना चाहता हूँ कि उन्होंने तत्काल आरक्षण व्यवस्था के बारे में कुछ आंकड़े दिए हैं और इसमें जिस प्रकार की अनियमितताएँ हुई हैं, उन अनियमितताओं के आंकड़े भी दिए हैं। मैं आपके माध्यम से मंत्री जी से यह पूछना चाहता हूँ कि जिन अनियमितताओं की ओर रेल मंत्रालय का ध्यान आकर्षित हुआ है, उन्होंने अब तक उसमें शामिल अधिकारियों के खिलाफ कौन सी कार्यवाही की है?

SHRI DINESH TRIVEDI: Sir, I have answered it in reply to the previous supplementary that whenever a complaint is lodged with an FIR, one has to go through the law of the land. But, I can assure you, as far as the Railways is concerned, we are taking strictest action, does not matter which officer at what level.

श्री मोहन सिंह: सभापति महोदय, 1997 से "तत्काल" सेवा शुरू हुई और जो रिपोर्ट आई, उसके अनुसार रेलवे को इस सेवा के तहत 15 हजार करोड़ का घाटा हो चुका है। माननीय मंत्री जी ने अभी स्वीकार किया कि एक-एक साल में छः हजार एजेंटों के खिलाफ कार्रवाई की गई, जिनमें से कोई भी जेल नहीं गया। ऐसी हालत में रेलवे कार्रवाई करने में अक्षम है और लगातार घाटा दे रही है। साथ ही जो "तत्काल" से बुकिंग कराने वाले लोग हैं, वे प्लेटफॉर्म पर जाकर दुखी होते हैं और उन्हें परिवार सहित घर

वापस आना पड़ता है। मैं जानना चाहता हूँ कि क्या सरकार इस व्यवस्था को ही समाप्त कर एक राहत देने की कोशिश करेगी?

SHRI DINESH TRIVEDI: Sir, as far as the earnings are concerned, I must inform the hon. Member that the Railways have not lost...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी: महोदय, मेरा एक निवेदन है। मंत्री जी हिंदी में बोल सकते हैं, सवाल हिंदी में पूछा गया है।

श्री दिनेश त्रिवेदी: हिंदी में बोल देंगे। सर, जहाँ तक...*(व्यवधान)*... हम हिंदी में बोल सकते हैं।
...*(व्यवधान)*...

MR. CHAIRMAN: Please, do not innovate; the procedure of the House will be followed.

श्री दिनेश त्रिवेदी: सर, जहाँ तक आय का सवाल है...*(व्यवधान)*...

SHRI TIRUCHI SIVA: Sir, why should anybody compel anybody to speak only in this language or that language?

MR. CHAIRMAN: It was a suggestion, not compulsion.

श्री दिनेश त्रिवेदी: हम मिक्स करके बोलेंगे। जहाँ तक आय का सवाल है, मैं आपके द्वारा कहना चाहता हूँ कि रेलवे की आय में तत्काल की वजह से कमी नहीं हुई, बल्कि इजाफा हुआ है। As far as the question of earnings is concerned, we have not lost money. On the contrary, we have gained some money through Tatkal. But, if the House collectively decides that this system is not good for the passengers, I am open for suggestions, Sir.

MR. CHAIRMAN: This is a time consuming new language that you are attempting to invent. Question No. 342.

श्री सत्यव्रत चतुर्वेदी: सर, एक निवेदन करना चाहता हूँ कि प्रश्न संख्या 342 और 348 बिल्कुल identical हैं।

MR. CHAIRMAN: I know that. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी: तो दोनों को एक साथ लिया जा सकता है।

MR. CHAIRMAN: We just take them in the same order in which they are listed. ...*(Interruptions)*... This is the result of a ballot. The ballot results would be followed. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी: सर, एक जैसे प्रश्न club कर दिए जाते हैं, दोनों एक साथ ले लिए जाते हैं।

MR. CHAIRMAN: No, it won't be fair. Question No. 342.

Demand and supply of fertilizers

*342. SHRI SABIR ALI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state: